

Central Administrative Tribunal Principal Bench, New Delhi

**OA No. 2198/2017
MA No.2252/2019**

New Delhi, this the 19th day of July, 2019

**Hon'ble Mr. S.N. Terdal, Member(J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

D.K.Gupta,
Age 62 years
S/o Shri R.L.Gupta
613 New Ashiana CGHS
Plot No.10 Sector-6
Dwarka, New Delhi – 110 075.
Retired DDG(C) Group 'A'. ... Applicant

(By Advocate :None)

Versus

Union of India through
Secretary
Department of Telecommunications
Sanchar Bhawan
20, Ashoka Road,
New Delhi -110 001. ...Respondents

(By Advocate :Mr. Subhash Gosain)

ORDER (ORAL)

Hon'ble Mr. S.N. Terdal, Member (J)

Heard.

MA is allowed. It is stated in the MA that the departmental proceedings are dropped, as such nothing survives in the OA. The OA is, accordingly, disposed of. In case, the applicant is still aggrieved, he may seek relief, as admissible under law.

(Pradeep Kumar)
Member (A)

**(S.N. Terdal)
Member (J)**

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